

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-27-2020.

Chinedu Onyedinma ... Applicant.

Versus

State of Goa & anr. ... Respondents.

Shri T. George John, Advocate for the Applicant.

Shri Gaurish Nagvenker, Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :07th August, 2020

P.C.:

Shri Gaurish Nagvenker, Learned Addl. Public Prosecutor seeks a week's time to file his reply.

2. Stands over on 14.08.2020.

Nutan D. Sardessai, J.

MF/-